

**IN THE INCOME TAX APPELLATE TRIBUNAL  
COCHIN BENCH, COCHIN**

**Before Shri Satbeer Singh Godara, Judicial Member &  
Shri Amarjit Singh, Accountant Member**

ITA No.717/Coch/2023 : Asst.Year 2017-2018

Rajan Jewellery 234(1) UA, M.C.Road Thiruvalla Pathanamthitta – 689 101. <b>PAN : AABFR9713Q.</b>	v.	The Income Tax Officer Ward 3 Thiruvalla.
(Appellant)		(Respondent)

Appellant by : Sri.Anil D.Nair, Advocate  
Respondent by : Smt.V.Swarnalatha, Sr.DR

<b>Date of Hearing : 16.08.2024</b>	<b>Date of Pronouncement : 06.11.2024</b>
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**ORDER**

**Per Bench :**

This assessee's appeal in ITA No.717/Coch/2023 for assessment year 2017-2018 arises out of the order of the Commissioner of Income-tax (Appeals) / NFAC vide DIN & Order No.ITBA/NFAC/S/250/2023-24/1055168298(1) dated 16.08.2023 in proceedings u/s.143(3) of the Income-tax Act, 1961; in short "the Act" hereinafter.

2. Learned senior counsel representing the assessee submits that he does not wish to press for the instant appeal. Learned DR did not raise any serious objection for withdrawing the appeal by the assessee. Accordingly, assessee's appeal ITA No.717/Coch/2023 is dismissed as withdrawn.

Order pronounced in the open court on this 6<sup>th</sup> day of November, 2024.

**Sd/-  
(Amarjit Singh)  
ACCOUNTANT MEMBER**

**Sd/-  
(Satbeer Singh Godara)  
JUDICIAL MEMBER**

Cochin ; Dated : 6<sup>th</sup> November, 2024.  
Devadas G\*

Copy to :

1. The Appellant.
2. The Respondent.
3. The CIT Concerned.
4. The DR, ITAT, Cochin.
5. Guard File.

Asst.Registrar/ITAT, Cochin